

**IN THE NATION GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 114/2019

**IN THE MATTER OF:-**

DINESH DABAS

.... PETITIONER

VS.

GOVT OF NCT OF DELHI.

... RESPONDENTS

**STATUS REPORT BY WAY OF AFFIDAVIT OF THE AMRISH  
KUMAR SINGH, EXECUTIVE ENGINEER(M-2), NARELA ZONE  
ON BEHALF OF THE RESPONDENT /NORTH DMC PURSUANT  
TO ORDER DATED 26.03.2019, OF THIS HON'BLE COURT.**

I, Amrish Kumar Singh S/O Sh. Bishan Singh, aged 54 years presently working as Executive Engineer(M-2), Narela Zone, North Delhi Municipal Corporation, having my office at Zonal office Building, Narela Delhi – 110042, do hereby solemnly affirm and state as under:-

1. That I am presently posted as Executive Engineer(M-2) of Narela Zone, North Delhi Municipal Corporation and hence competent to depose the instant affidavit on the basis of the official records maintained and made available, on behalf of respondent NDMC.
2. That the instant report /affidavit is being filed pursuant to order dated 26/03/2019 of this Hon'ble Court.
3. That the Nangloi Drain from RD 7400 M to RD 8600M near ShamshanGhat, Pooth Khurd, Delhi which has not been cleaned for the past 4-5 years is not under the jurisdiction of North Delhi Municipal Corporation due to which North Delhi Municipal

Corporation cannot take any action to clean/desilt this stretch of drain.

4. That this drain falls under the jurisdiction of Irrigation and Flood Control department and in this regard a letter no. D-41/EE(M-20/NDMC/2019-20 dated 22.04.2019 has been sent to Executive Engineer CD-VII, Irrigation and Flood Control Department with the request to get the Nangloi Drain cleaned/desilted. In response to this a letter was received from EE(CD-VII),I&FC department that Nangloi Drain from RD 2100 M to RD 8600 M has been handed over to DDA. A letter was also sent to DDA vide No. D-197/EE(M-2)/NDMC/2019-20 dated 21.05.2019 to take up the work of desilting of Nangloi Drain. It is gathered from the site that Irrigation and Flood Control Department has taken up the desilting work in this stretch of Nangloi Drain.

**DEPONENT**

**VERIFICATION:**

Verified at Delhi on this 02day of September 2019, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the NDMC and I believe the same to be true and correct.

**DEPONENT**

**POOJA KALRA**

**(ADVOCATE)**  
**STANDING COUNSEL/ NDMC**  
**430/431 , LAWYERS CHAMBER**  
**DELHI HIGH COURT, NEW DELHI**

**DELHI**

**DATE :**

DELHI DEVELOPMENT AUTHORITY  
ROHINI PROJECT DIVISION NO. 2  
3rd FLOOR, MADHUBAN CHOWK, ROHINI, DELHI-85

Dy. No. 1399  
Date 20-6-19

F. No. F50(1)/AE(P)/RPD-2/DDA/ 310

Dated:-18-06-19

To,

✓ Ex. Engineer (M-II) Narela Zone  
North Delhi Municipal Corporation  
Zonal office Narela, Delhi – 110040.

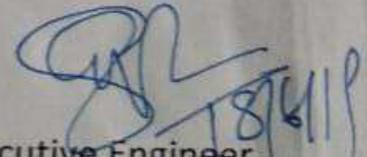
Asst. Engg. (Works) M-II  
Dy. No. 1031  
Date 24/6/19

Sub:- Handing over the portion of Nangloi drain from RD-7400 m near 100 m ROW, Sec-34 & 35, Rohini to RD-2092 m near Sec-27, Rohini.

Ref. no:- EE(M-II)/NDMC/2019-20/D-197 Dated: 21/05/19

In reference to above, it is stated that the stretch of Nangloi drain under reference pertains to RPD-4/DDA and after said stretch, the next portion of drain in Sec- 29 & 30 (Pt), Rohini belongs to RPD-7/ DDA. Thereafter last stretch before 80 m road i.e. passing through, Block-B, Sec-29 (Pt.) belongs to this office and this stretch of Nangloi drain is well maintained.

Hence, the complaint under reference purely pertains to EE/RPD-4. Submitted for further necessary action.

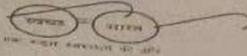
  
Executive Engineer  
RPD-2, DDA

Copy to: AE-IV & AE-VI for information w.r.t. their report.

AB/201 DL  
27/6

GEC 31  
to

Executive Engineer  
RPD-2, DDA



28000  
Ex. No. 1004  
Dy. No. 29-05-19

**OFFICE OF THE EXECUTIVE ENGINEER,  
CIVIL DIVISION NO. VII,  
IRRIGATION AND FLOOD CONTROL DEPARTMENT,  
GOVT OF NCT OF DELHI,  
ROHINI OFFICE COMPLEX, SECTOR-15, ROHINI, DELHI - 110085**

No. EE/CD-VII/Acs./N.D./2014-15/ 656

To  
The Executive Engineer (M-II),  
North Delhi Municipal Corporation,  
Narela Zone, Zonal Office, Narela,  
Delhi- 110040.

Dated: - 24.5.19  
27

AE/C-31

DL  
29/5/19

Sub:- Desilting of Nangloi Drain near village Pooth Khurd.

Sir,  
Kindly refer to your office letter No. EE/(M-II)/NDMC/2019-20/D-189 dated 07.05.2019 on the subject cited above. It is informed that Nangloi drain from RD 8600M to RD 2100M has been handed over to DDA for all purposes vide correspondence No. EE/CD-VII/T-5 (Drain)/2013-14/1265 dated 21.06.2014. However, middle portion of Nangloi drain from RD 7400M to RD 2100M has been filled by DDA for construction of Housing Project.

Further, Nangloi drain from RD 8600M (Starting point of the drain at village Pooth Khurd to RD 7400M, up stream) is lying abandoned by DDA due to abscission of middle portion of Nangloi drain. The up stream portion from RD 8600M to RD 7400M of the drain loss their continuity for draining of water. Moreover, RD 2100M to RD 0M down stream is still being maintained by this division. This intimation was also sent to your office recently vide letter No. EE/CD-VII/Acs./N.D./2014-15/521-523 dated 13.05.2019 (Copy enclosed for ready reference).

Since the Nangloi drain from RD 8600 M to RD 2100M up stream has been taken over/acquired by DDA for all purposes, it is requested to take up the issue with DDA Authorities for cleaning of drain in the area of Pooth Khurd village to resolve the problem of stagnation of water in the area and may also avoid vector borne diseases.

Yours faithfully,

(SOMNATH KASHYAP)  
EXECUTIVE ENGINEER (CD-VII)

Encl: Map.

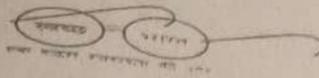
No. EE/CD-VII/Acs./N.D./2014-15/

Dated: -

Copy forwarded for information & necessary action to: -

1. Chief Engineer (Zone-II), I&FC Deptt., Govt. of NCT of Delhi, L.M. Bund Office Complex, Shastri Nagar, Delhi-110031.
2. Superintending Engineer (FC-II) Irrigation & Flood Control Deptt., Govt. of NCT of Delhi, Sector -15 Delhi.
3. Chief Engineer, Delhi Development Authority, DDA Office Complex, 1<sup>st</sup> Floor, Madhuban Chowk, Sector- 14, Rohini, Delhi- 110085.
4. Superintending Engineer, Civil Circle No.-6, DDA, DDA Office Complex, Madhuban Chowk, Sector- 14, Rohini, Delhi- 110085.
5. Executive Engineer (RPD-2), Delhi Development Authority, DDA Office Complex, Madhuban Chowk, Sector- 14, Rohini, Delhi- 110085.
6. Executive Engineer (RPD-4), Delhi Development Authority, DDA Office Complex, Madhuban Chowk, Sector- 14, Rohini, Delhi- 110085 with the request to take necessary action immediately before onset monsoon- 2019 on the issue as the same has been handed over to your office vide letter No. EE/CD-VII/T-5 (Drain)/2013-14/1265 dated 21.06.2014.
7. Executive Engineer (RPD-7), Delhi Development Authority, DDA Office Complex, Madhuban Chowk, Sector- 14, Rohini, Delhi- 110085 with the request to take necessary action immediately before onset monsoon- 2019 on the issue as the same has been handed over to your office vide letter No. EE/CD-VII/T-5 (Drain)/2013-14/1265 dated 21.06.2014.
8. Assistant Engineer-III, CD-VII, Rohini, Delhi. \*

EXECUTIVE ENGINEER (CD-VII)



OFFICE OF THE EXECUTIVE ENGINEER,  
CIVIL DIVISION NO. VII,  
IRRIGATION AND FLOOD CONTROL DEPARTMENT,  
GOVT OF NCT OF DELHI,  
ROHINI OFFICE COMPLEX, SECTOR-15, ROHINI, DELHI - 110085

No. EE/CD-VII/Acs./N.D./2014-15/

Dated: -

To  
The Executive Engineer (M-II),  
North Delhi Municipal Corporation,  
Narela Zone, Zonal Office, Narela,  
Delhi- 110040.

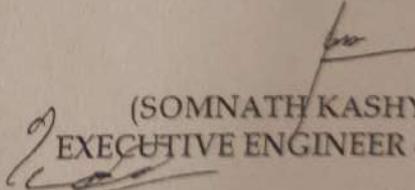
Sub:- Non Desilting of Nangloi Drain Pertaining I&FC Department.

Sir,

Kindly refer to your office letter No. EE/(M-II)/NDMC/2019-20/D-41 dated 22.04.2019 on the subject cited above. It is submitted that Nangloi drain from RD 0M to RD 2100M is under the control of this division and the work of cleaning of Nangloi drain in the portion of this office is in progress and will be completed upto 31.05.2019.

Further, it is submitted that Nangloi drain from RD 2100M to RD 8600M has already been handed over to Delhi Development Authority vide letter No. EE/CD-VII/T-5 (Drain)/2013-14/1265 dated 21.06.2014 (Copy enclosed). Since the Nangloi drain passing through Pooth Khurd and Prahladpur is under the control of DDA, it is requested to take up the matter for cleaning of drain with DDA Authorities.

Yours faithfully,

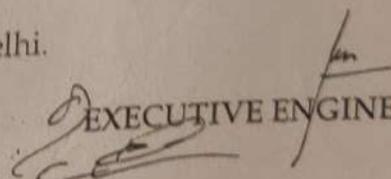
  
(SOMNATH KASHYAP)  
EXECUTIVE ENGINEER (CD-VII)

No. EE/CD-VII/Acs./N.D./2014-15/ 521 do 523

Dated: - 12/5/2019

Copy forwarded for information & necessary action to: -

1. Superintending Engineer (FC-II) Irrigation & Flood Control Deptt., Govt. of NCT of Delhi, Sector -15 Delhi.
2. Assistant Engineer-III, CD-VII, Rohini, Delhi.

  
EXECUTIVE ENGINEER (CD-VII)